

Criteria for scheduling of Castes as Scheduled Castes

9903. SHRI B. C. KAMBLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the criteria for scheduling castes as Scheduled Castes as adopted by the previous Congress Government, and by the present Janata Government;

(b) whether the actual suffering from untouchability is one such criteria;

(c) whether in view of provisions in Article 17 of the Constitution Government propose to dispense with the criteria of untouchability; and

(d) if not, the reasons therefor and the manner in which Government propose to reconcile with Article 17 of the Constitution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) to (d). The criterion which is based on historical background is that the community to be treated as a Scheduled Caste should be suffering from extreme social, educational and economic backwardness arising out of the traditional practice of untouchability. This criterion is not violative of the provision of article 17 of the Constitution.

Capital of Arunachal Pradesh

9904. SHRI BAKIN PERTIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the present site of Capital for Arunachal Pradesh at Itanagar was rejected by the technical experts of CPWD under the authority of Engineer-in-Chief;

(b) what is the amount so far spent on the capital construction at Itanagar;

(c) whether it is also a fact that the capital site is a lost-city of archaeological importance; and

(d) whether the present Government propose to locate the Arunachal

Capital on a better site and technically approved for a Capital?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) No Sir. The site for the permanent Capital at Itanagar was approved by a team of technical experts deputed by the Government of India;

(b) An amount of approximately Rs. 4.8 crores has been spent on the permanent capital project and the work is in progress.

(c) Some ruins which may be of archaeological importance have been discovered in the vicinity. The capital project has been so planned that these would not be adversely affected;

(d) Does not arise in view of (a) above.

प्रकलतरा सीमेंट फैक्टरी के कर्मचारियों के वेतनमान

9905. श्री गोविन्द राम निरी: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के बिलासपुर जिले में प्रकलतरा सीमेंट फैक्टरी में 30 मार्च, 1978 को श्रेणी-बार और वेतनमान-वार कितने अधिकारी/कर्मचारी काम कर रहे थे ;

(ख) उनमें से अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों की श्रेणी-वार संख्या क्या थी और क्या सभी आरक्षित पदां को समुचित रूप से भर दिया गया है और यदि नहीं, तो इसके क्या कारण हैं ;

(ग) उपरोक्त भाग (क) में उल्लिखित व्यक्तियों में छत्तीसगढ़ और मध्य प्रदेश के व्यक्तियों की श्रेणीवार संख्या क्या है ; और

(घ) किस परिभाषा/मानदण्ड के आधार पर किसी व्यक्ति के मध्य प्रदेश अथवा छत्तीसगढ़ का होने के बारे में बताया जाता है ?

उद्योग मंत्रालय में राज्य मंत्री (श्रीमती झारनारदी): (क) और (ख). एक विवरण संलग्न है ।